

oA 873/94

17.4.2001

Hon. Mr. Justice R. R. K. Praveen, VC
Hon. Maj. Gen. K. K. Srivastava, A.M.

Case Called in revised list.

None is present for the applicant.

Sri N. P. Singh learned Counsel for the respondents is present.

This oA 4519 of A.T. Act 1985 had been filed with the prayer to quash the order dated 11.5.1994 by which Director I.V.R.I appointed respondent no. 3 J. S. Rawat as Senior Clerk (cash) in the office at Mukhteswar.

Sri N. P. Singh Counsel for the respondents has submitted that the applicant was considered for promotion to the post of Senior Clerk (Cash) but he could not succeed. It is also submitted that subsequently applicant has been considered and promoted to the post of Assistant by order dated 12-8-1996. The copy of the order has been filed as Annexure 2 to the supplementary affidavit. Thus the applicant has got the relief for which this oA has been filed. It is submitted that this oA has been rendered infructuous. No reply to the supplementary affidavit has been filed.

The oA is accordingly dismissed as infructuous. No order as to costs.

Wj

A.M.

VC